NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES: Mrs. Sangeeta Vijay Kumar

V/s.

M/s. Tanvi Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Gauraj Shah, Hr. Adrocaty
1.b. Rahul D. Oak, At. De Petitioner.

Order

TCP No.20/241-242/NCLT/MB/MAH/2016

List this matter for hearing on 10.3.2017

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)